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Title : Introduction of the Companies Bill, 2009.

MADAM SPEAKER: Now, the House will take up introduction of Bills.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to move for leave to introduce a Bill to consolidate and amend the law relating to companies.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to companies. "

The motion was adopted.

SHRI SALMAN KHURSHEED: I introduce** the Bill.

...(Interruptions)
